

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 119/MP/2017

Subject : Petition under Section 79 of the Electricity Act, 2003 and in the matter of the Power Purchase Agreement dated 8.1.2011 ("PPA") entered into between NTPC Vidyut Vyapar Nigam Limited and Rajasthan Sun Technique Energy Private Limited and in the matter of extension of Scheduled Commissioning Date (SCoD)

Date of Hearing : 11.12.2018

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Rajasthan Sun Technique Energy (P) Ltd.

Respondents : NTPC Vidyut Vyapar Nigam Ltd. and Others

Parties present : Ms. Malvika Prasad, Advocate, RSTEL
Shri Manoj Pongde, RSTEL
Shri M.G. Ramachandran, Advocate, NVVNL
Ms. Anushree Bardhan, Advocate, NVVNL

Record of Proceedings

Learned counsel for the Petitioner submitted that arguing counsel in the matter is not available and requested to adjourn the matter. Request was allowed by the Commission.

2. The petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**